


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 07.07.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 100/07	TP 07/16	Hearing	397 /398	Bruzzo and Anr. Vs Giltech International Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	VIGNY KUMAR DESAI	Petitioner	

Counsel for petitioner is present. The Tribunal issued notice to the counsel and to the party to appear today and to report about settlement already entered between the parties and for further action to be taken on this petition.

The counsel for petitioner is present today in response to the notice issued by the Tribunal. Counsel informed the Tribunal that the matter was settled between the parties and that he has to seek instructions from the petitioners to file withdrawal memo and requested three weeks' time to do so.

On the request of the counsel for the petitioner, the matter is listed on 27.07.2017 finally.


MEMBER (J)